

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s).
1659-1661/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT
SECRETARY

Petitioner(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 12-10-2017 These petitions were called on for hearing
today.

For Petitioner(s) Mr. Jitendra Kr. Tripathi, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s) Mr. Prabhu Dayal Tiwari, Adv.
Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) No. 1659/2017

Despite order, vakalatnama and counter affidavit has not been filed for sole respondent. Last and final opportunity is granted for filing vakalatnama and the counter affidavit within four weeks' time.

SLP(Crl.) No. 1660/2017

Despite order, counter affidavit has not been filed for sole respondent. Last and final opportunity is granted for filing counter affidavit within four weeks' time.

SLP(Crl.) No. 1661/2017

Despite order, Ld. Counsel for the petitioner has not furnished fresh particulars of sole respondent. He has only filed spare copy. Last and final opportunity is granted for furnishing fresh particulars within two weeks' time. Thereafter, notice be issued.

List again on 30th of November, 2017.

RAJESH KUMAR GOEL
Registrar